

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 71 of 2014 &
IA- 133 of 2014**

Dated : 25th April, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Maharashtra State Electricity Distribution ... Appellant(s)
Company Ltd.**

Versus

Maharashtra Electricity Regulatory Commission & Anr.... Respondent(s)

Counsel for the Appellant (s) :

Mr. G. Saikuamr

Mr. Samir Malik

Counsel for the Respondent(s):

Mr. M.G. Ramachandran for R-2

Mr. Buddy A. Ranganadhan for R.1

ORDER

Mr. M.G. Ramachandran, the learned counsel for the Respondent No.2 seeks some more time to file the reply. Accordingly, he is directed to file the same on or before 29.04.2014 after serving copy on the other side.

Post the matter for hearing on **19.05.2014**. In the meantime, Rejoinder, if any, be filed on or before 13.05.2014 after serving copy on the other side.

(Rakesh Nath)
Technical Member
ts/js

(Justice M. Karpaga Vinayagam)
Chairperson